

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 3994
TO BE ANSWERED ON MARCH 20, 2018

PROPOSALS UNDER UIDSSMT

No. 3994 SHRI BODHSINGH BHAGAT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Ministry has received any proposal from the State Government of Madhya Pradesh for release of the second instalment relating to construction work in Baihar, Malajkhand, Balaghat and other locations under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) Scheme;
- (b) if so, whether the said proposals have been sanctioned; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY
OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) to (c): Yes, Madam. Ministry of Housing and Urban Affairs has received proposal from the State Government of Madhya Pradesh for release of second installment relating to construction work in Baihar, Malajkhand, Balaghat and other locations under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) Scheme. All the proposals which were eligible in all respects as on 31 March, 2017 have been sanctioned.
